NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P.No. 166/2017 CP-1105/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M.

Name	of the Company	Visa Realty Ltd. & Anr		
Under Section		391(2),394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) MRS. MANJU BHUTERIA, ADVOCATE PETITIONBES
2) MR. S. K. BAJORIA, ADVOCATE
3) MRS MOUNITA SARKAR, ADVOCATE
4) MS. TIAINLA D.D. victor 0/0 RD (ER),
Ministry of Corporate Affairs

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the Office of the Regional Director representing the Central Government are present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)